NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/647/(IB)/2017

NAME OF THE PETITIONER(S)

: HARIVARDHAN STEEL & ALLOYS PVT LTD

NAME OF THE RESPONDENT(S)

: EXPERIENCED HI-TECH CONSULTANCY SERVICES PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Counsel for Debton
GI.VENKALESWARAN

2. Du annho Varia Courselforgetition funtial Rep. B. Ravi Raje small

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has filed a detailed reply; copy of which is already given to the Applicant. Matter is posted for arguments. Put up on 04.01.2018 at 10.30 A.M.

> - sel-MEMBER (JUDICIAL)

ghk